Government of India Ministry of Finance Department of Revenue

LOK SABHA UN-STARRED QUESTION NO. 1271

TO BE ANSWERED ON MONDAY, JULY 25, 2022

Sravana 3, 1944(Saka)

Gold Smuggling Cases

1271. SHRI ANTO ANTONY:

Will the Minister of Finance be pleased to state:

- (a) whether the Government has any statistics regarding the number of cases registered by the Enforcement Directorate (ED) or any other Central Agencies with regard to smuggling of gold across the country including the State of Kerala;
- (b) if so, the details of such cases registered by the central agencies during the last ten years, year-wise and State-wise;
- (c) the details of the total value of gold seized during the said period;
- (d) the details of number of cases judged and punished so far; and
- (e) whether the Government has any plan to set up fast track courts for speedy trail in view of the increasing number of cases?

ANSWER MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): During the last 10 years, the Directorate of Enforcement has recorded 15 cases under the provisions of PMLA, 2002 and has taken up 29 cases for investigation under provisions of FEMA, 1999 related to Gold Smuggling all over India on the basis of seizure of the gold by other LEAs.

Since the inception of NIA, Ministry of Home Affairs has entrusted 04 cases pertaining to gold smuggling to NIA for investigation. Out of 04 cases, 01 case pertains to Kerala State. In these 04 cases, a total of 132.36539 kg of gold was seized by the Customs department having the approx. value of Rs. 67.0316722/- crore.

- (b): The details of gold seized by Customs field formations and DRI are enclosed as **Annexure-A** and details of cases being investigated by NIA are at **Annexure-B**.
- (c): During investigations under the provisions of FEMA, the Directorate of Enforcement has seized Gold weighing 26.97kg amounting to Rs 10.5 Crores. Further, under PMLA, till 20.07.2022, proceeds of crime to the tune of Rs.18.66 crore (approx.) has been attached in 02 cases and 03 Prosecution Complaints including 01 Supplementary PC has also been filed in these 02 cases.

Disclosure of further information may not be in the larger public interest as it may adversely impact the ongoing investigation.

A total seizure of gold valued at around Rs. 9661.608 Crores was made by CBIC.

(d): Chargesheet has been filed in all 04 cases by NIA. However, the cases are under trial in the Judicial Courts.

A total of 27867 cases were adjudicated and 1045 cases were prosecuted by CBIC.

(e): The Government has no plans to set up fast track courts for this purpose.

State/UT	Calendar Year	No. of cases of seizure of gold
	2012	0
	2013	18
	2014	44
	2015	34
	2016	5
	2017	18
Goa	2018	18
	2019	11
	2020	7
	2021	13
	2022 (upto June)	
	2012	18
	2013	
	2014	
	2015	
	2016	
	2017	164
Karnataka	2018	
ramatana	2019	
	2020	
	2021	173
	2022 (upto June)	33
	2012	
	2013	
	2014	273
	2015	
	2016	
	2017	259
Kerala	2018	
	2019	
	2020	
	2021	738
	2022	
	(upto June)	470

State/UT Calendar		No. of cases of	
State/01	Year	seizure of gold	
	2012	490	
	2013	315	
	2014	1233	
	2015	757	
	2016	270	
	2017	824	
Maharashtra	2018	1570	
	2019	812	
	2020	389	
	2021	210	
	2022		
	(upto June)	177	
	2012	0	
	2013	0	
	2014	0	
	2015	0	
	2016	0	
	2017	2	
Odisha	2018	26	
	2019	11	
	2020	2	
	2021	0	
	2022		
	(upto June)	1	
	2012	142	
	2013	538	
	2014	1338	
	2015	1033	
	2016	458	
Tamil Nadu	2017	645	
	2018	750	
	2019	1186	
	2020	676	
	2021	521	
	2022		
	(upto June)	435	

State/UT	Calendar Year	No. of cases of seizure of gold
	2012	7
	2013	90
	2014	315
	2015	215
	2016	194
	2017	170
West Bengal	2018	175
9	2019	205
	2020	86
	2021	109
	2022 (upto June)	84
	2012	2
	2013	20
	2014	50
	2015	26
	2016	22
Diller Health and Hiller Declari	2017	29
Bihar, Jharkhand, Uttar Pradesh, Uttarakhand *	2018	43
Uttaraknand	2019	91
	2020	61
	2021	93
	2022 (upto June)	42
	2012	15
	2013	
	2014	699
	2015	
	2016	149
Delhi, Haryana, Rajasthan, Punjab,	2017	279
Himachal Pradesh, Chandigarh, Jammu &	2018	
Kashmir, Leh & Laddakh *	2019	502
	2020	
	2021	359
	2022 (upto June)	186

State/UT	Calendar	No. of cases of	
2 111132 -	Year	seizure of gold	
	2012	1	
	2013		
	2014	71	
	2015		
	2016	9	
Gujarat, Dadra and Nagar Haveli, Daman &	2017	28	
Diu *	2010		
	2019	137	
	2020	114	
	2021	73	
	2022		
	(upto June)	69	
	2012	0	
	2013		
	2014		
	2015		
	2016		
	2017	2	
Madhya Pradesh, Chattisgarh *	2018		
Maanya i Taabon, Chamogani	2019	2	
	2020		
	2021	7	
	2022 (upto June)	4	
	2012	4	
	2013	2	
	2014	19	
	2015		
	2016	25	
North Eastern States (Arunachal Pradesh, Assam, Mizoram, Meghalaya, Manipur, Nagaland, Tripura) *	2017	72	
	2018	102	
	2019	50	
	2020		
	2021	54	
	2022 (upto June)	29	

State/UT	Calendar Year	No. of cases of seizure of gold
Telangana, Andhra Pradesh *	2012	3
	2013	75
	2014	127
	2015	111
	2016	79
	2017	163
	2018	119
	2019	117
	2020	94
	2021	95
	2022	
	(upto June)	27

^{*} States/UTs were grouped because their data was not available separately.

Annexure-B

Year	Case No. & Identity	Name of State
2020	RC-32/2020/NIA/DLI	Delhi
	(Seizure of smuggled gold at Railway Station, New	
	Delhi)	
	RC-36/2020/NIA/DLI	Kerala
	(Trivandrum Gold Smuggling Case)	
	RC-36/2020/NIA/DLI	Rajasthan
	(Seizure of gold bar at Jaipur airport by customs	
	officials, Jodhpur, Rajasthan)	
2022	RC-05/2020/NIA/DLI	Delhi
	(Seizure of FICN with gold by Custom officials at IGI	
	Airport, New Delhi)	